GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2067 ANSWERED ON:19.08.2013 DELHI GURGAON EXPRESSWAY Hegde Shri Anant Kumar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the responsibility of maintenance and development of Delhi-Gurgaon Expressway has been entrusted to private sector company/institution;

(b) if so, the name of the said company/institution and the medium through which this responsibility has been entrusted to them;

(c) whether this company/institution has fulfilled its responsibility satisfactorily and if so, the reaction of the Government thereto; and

(d) the total annual expenditure being incurred by the said company/institution under various heads for the construction of roads?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) and (b) Delhi - Gurgaon access controlled highway (from km. 14.3 to km. 42.0) has been developed on Build-Operate-Transfer (BOT) (Toll) basis through Concession Agreement dated 18.04.2002 by the Concessionaire, M/s Delhi Gurgaon Super Connectivity Ltd. (DGSCL) (formerly M/s JPDSC Ventures Ltd.). Being a BOT (Toll) project, the construction as well as its operation and maintenance during the Concession period (upto 2023) is the responsibility of the Concessionaire.

(c) and (d) The National Highway Authority of India (NHAI) has issued Show Cause Notice for Termination to the Concessionaire in March, 2013 for not complying with the obligations under the Concession Agreement. The Concessionaire has challenged the show cause notice issued by NHAI in the Hon'ble Delhi High Court. The matter is presently sub-judice. The project was substantially completed in January, 2008 and the expenditure incurred by the Concessionaire on construction as on 31.03.2008 was Rs.1170.26 Crore and Rs.1405.97 Crore as per the balance sheet of the Concessionaire for the years 2007-08 and 2010-11 respectively. Operation and maintenance (O&M) activities are in progress. As per the reports of the Concessionaire, average annual Operation & Maintenance expenses of the project are Rs. 28.83 Crore for Financial Year (FY) 2011-12 and Rs. 30 Crore for FY 2012-13. Besides O&M expenses, the Concessionaire is also required to pay interest on debt and make debt repayment.